

produced and sold by the non-defence sector during each of the last three years;

[English]

Bharat Earth Movers Limited

7213. SHRI C.P. MUDALAGIRIYAPPA:
Will the PRIME MINISTER be pleased to state:

(a) whether negotiations are being held between India and Austria for expansion of the Bharat Earth Movers Limited (BEML), Mysore;

(b) if so, the details thereof; and

(c) the outcome of the discussions, if any?

(b) the profit earned through export by non-defence sector during 1992-93 and 1993-94;

(c) whether this amount of profit has been lower than the profits earned during the previous years; and

(d) if so, the details with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Ministry has been involving private sector firms and civil public sector undertakings in development, production and supply of a variety of assemblies/sub-assemblies/components of defence equipment, uniforms, blankets, boots, etc. According to information compiled by the various inspecting authorities the value of stores received in the last three years has been:

1991-92	Rs. 1062.57 Cr.
1992-93	Rs. 1036.64 Cr.
1993-94	Rs. 1087 Cr. (approximate)

(b) Non-defence sector/private firms are not required to provide information to this ministry about the profits earned by them on export of defence equipment and hence not available.

(c) and (d) Do not arise.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) No, Sir. However, in the past, Bharat Earth Movers Limited (BEML) had signed collaboration agreement with two Austrian companies on 3 May 1989 and on 5 April 1991 for manufacturing and selling 'road headers' and 'arc welding robots'. These equipments are being manufactured in Bangalore Complex of the company.

Industrial Development Survey Centre, Chandigarh

7214. SHRI PAWANKUMAR BANSAL:
Will the PRIME MINISTER be pleased to state:

(a) whether an Industrial Development Survey Centre has been set up for development of small scale industries in Chandigarh; and

(b) if so, the details of programmes undertaken by the Centre and the expendi-

ture incurred during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

Foreign Companies

7215. SHRI CHETAN P.S. CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether majority of the foreign companies are making investments only in high profit areas and not in the vital sectors;

(b) if so, the details of foreign invest-

ments approved during last three years, sector-wise;

(c) whether the Government propose to insist upon foreign investors to invest in vital sectors as well; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d) More than 80% foreign investment approved is in the high priority sector including vital sectors listed in Annex-III of the Statement on Industrial Policy on 24th July, 1991.

A statement showing sector-wise details of foreign investment approved during the last three years from 1991 to 1993 is enclosed.